

by way of perpetual lease to Bangladesh, a piece of Indian territory known as TIN BIGHA in the district of Cooch Behar to provide Bangladesh of corridor;

(b) if so, what are the details of the proposed Agreement with Bangladesh under which a corridor is sought to be provided;

(c) what is the geographical situation of the corridor; and

(d) whether it is likely to cause disconnection of some part of Indian territory with the rest of the country, creating security risk for that area?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c) According to the Agreement concerning the Demarcation of this Land Boundary between India and Bangladesh and Related Matters signed on May 16, 1974, India is to lease out in perpetuity to Bangladesh an area near 'Tin Bigha' in the Cooch Behar District of West Bengal, to connect Dahagram with Panbari Mouza (P.S. Patgram) of Bangladesh. Details of the lease terms are being currently negotiated with Bangladesh.

(d) Sovereignty over the leased area will continue to vest in India. Moreover, the lease terms proposed by the Government of India adequately protect free passage of Indian citizens and their goods across the area to be leased. There is thus no question of "disconnecting" any part of Indian territory or of a potential security risk

#### Anti-India Propaganda by the Pakistani Press

\*177. SHRI RAMESHWAR SINGH:  
SHRI SADASHIV BAGAIT-  
KAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that the Pakistani Press is constantly

carrying on anti-India propaganda and that Pakistani Islamic Association of America has established a broadcasting system to carry out such propaganda amongst the listeners in North America; and

(b) if so, what is the reaction of the Government of India with regard thereto in the context of India's efforts to normalise relations with Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government are aware that certain sections of the Pakistani Press have been carrying on anti-India propaganda. However, enquiries made by our Embassy in Washington with the US Federal Communications Commission indicate that there is neither any television nor Radio broadcasting system established by any organisation called "Pakistani Islamic Association of America" or by any other such organisation.

(b) Government consider all anti-India propaganda in the Pakistani media as violating clause 3 of the Simla Agreement which enjoins both India and Pakistan to refrain from hostile propaganda against each other. Whenever such propaganda comes to the notice of the Government, the matter is taken up suitably through official and diplomatic channels.

#### Number of Employees in the Department for Rehabilitation of the Disabled in Safdarjang Hospital

\*178. SHRI KRISHNA MOHAN BHAMIDIPATI: Will the Minister of HEALTH be pleased to state:

(a) what is the number of various categories of employees engaged in the Department for rehabilitation of the disabled in the Safdarjang Hospital, New Delhi; and

(b) whether it is a fact that the production of a pair of calipered shoes takes five to six months in the

Rehabilitation Department which results in great inconvenience to the handicapped, if so, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) 91 employees of various categories are at present engaged in the Department of Rehabilitation of Safdarjang Hospital, New Delhi of these 28 are employed in the workshop.

(b) No, Sir. Normally, it takes 3 to 3½ months to provide a pair of calipered shoes to the patient registered with the Rehabilitation Department.

**भोपाल में एक नये रेल डिब्बे का बनाया जाना**

\* 179. श्री प्यारे लाल खंडेलवाल :  
श्री लाखन सिंह :

क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने भोपाल में अलग से नया रेलवे डिब्बे खोलने के बारे में निर्णय ले लिया है ;

(ख) यदि हां, तो क्या इस कार्यालय ने कार्य करना शुरू कर दिया है; और

(ग) यदि उपर्युक्त भाग (ख) का उत्तर 'ना' हो, तो उक्त कार्यालय कब से काम करने लगेगा ?

**रेल मंत्रालय में उप मंत्री (श्री सहितकार्जुन) :** (क) जी हां ।

(ख) जी नहीं ।

(ग) संबंधित रेलवे को परियोजना रिपोर्ट तैयार करने और उस संबंध में कार्यवाही करने के लिए पहले ही कहा जा चुका है। चूंकि विभिन्न प्रतिक व्यवस्थाओं को

मजबूत बनाना होगा तथा संसाधनों की वर्तमान तंगी के भीतर रहते हुए अतिरिक्त सुविधाओं का सृजन करना होगा। अतः नये मंडल को पूर्ण रूप से कार्य करने में कुछ समय लगेगा। व्योरो का परिकल्पन करने के लिए अधिकारियों की एक समिति का गठन किया गया है।

#### Implementation of the Agreement reached with the Junior Doctors' Federation

\*180. SHRI YOGENDRA  
SHRI B. SATYANARAYAN  
SHARMA:  
REDDY:

Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the agreement arrived at between the Junior Doctors' Federation and Government last year has not yet been implemented;

(b) if so, what are the reasons therefor;

(c) whether the doctors have threatened to go on a strike for its implementation; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir. There is substantial progress in implementing the terms of settlement.

(b) Does not arise.

(c) In their latest communication of 17th February, 1981, they have indicated their decision "to resort to the path of struggle and direct action."

(d) Government hope that saner counsels will prevail and that the Junior Doctors will give up their ill advised course of action. On no account, however, will Government let patient care suffer.